

15 hrs.

The Lok Sabha re-assembled at Fifteen Hours of the Clock.

[SHRI SHAM LAL SARAF in the Chair]

STATEMENT RE: JAYANTI SHIPPING CO. LAID ON THE TABLE

Mr. Chairman: Shri Sanjiva Reddy.

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): Hon. Members are aware that complaints were received in the Ministry of Transport about the management of the Jayanti Shipping Co., and particularly, its former Chairman Shri Dharma Teja. To look into these allegations, a committee was appointed, and this Committee....

Shri Nambiar (Tiruchirapalli): It should be laid on the Table of the House.

Shri Hari Vishnu Kamath: On a point of order....

Shri Nambiar: The hon. Minister need not read it out. He may simply lay it on the Table of the House.

Shri Sanjiva Reddy: Please permit me to lay it on the Table of the House.

Shri Hari Vishnu Kamath (Hoshangabad): In regard to item 7 of the Order Paper, the Hon. Speaker had just called me at that time, and then there was some trouble....

Mr. Chairman: Let this statement be placed on the Table of the House. Then, I shall hear Shri Kamath.

Shri Hanumanthaiya (Bangalore City): Let it be read out.

Mr. Chairman: Let it be laid on the Table of the House.

Shri Sanjiva Reddy: With your permission, I lay the statement on the Table of the House. [Placed in Library. See No. LT-6430/66].

Some hon. Members: It should be circulated to all the Members.

15.02 hrs.

PRESIDENT'S ASSENT TO BILLS.

Secretary: Sir, I lay on the Table following two bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 17th May, 1966:—

(1) The Kerala Appropriation (No. 2) Bill, 1966.

(2) The Produce Cess Bill, 1966.

2. Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 17th May, 1966:—

(1) The Delhi Land Reforms (Amendment) Bill, 1966.

(2) The Imports and Exports (Control) Amendment Bill, 1966.

(3) The Armed Forces (Special Powers) Amendment Bill, 1966.

(4) The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.

(5) The Unit Trust of India (Amendment) Bill, 1966.

(6) The Asian Development Bank Bill, 1966.

(7) The Delhi Administration Bill, 1966.

15.03 hrs.

PARLIAMENTARY COMMITTEES—SUMMARY OF WORK

Secretary: Sir, I also lay on the Table a copy of the Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1965 to 31st May, 1966.